

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 2399  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2015**

**Connecting Madarsa to SSA**

2399. SHRIMATI P.K. SREEMATHI TEACHER:  
SHRI B. SENGUTTUVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT मानव संसाधन विकास मंत्री be pleased to state:

- (a) whether the Government proposes to connect Madarsa's Makatib's to Sarva Shiksha Abhiyan (SSA) and if so, the details thereof;
- (b) whether the Government's allocation of Rs. 182.5 crores in the 2013-14 Budget and Rs. 100 crores in the 2014-15 Budget for modernisation of Madarsas have been fully utilised by the Madarsas in various States and UTs and if so, the details thereof, State/UT-wise;
- (c) if not, the reasons therefor;
- (d) the details of funds allotted and spent on the Madarsas during the said period, State/UT-wise; and
- (e) the steps taken by the Government to ensure fully utilisation of funds by Madarsas?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

- (a): Madarsas/Makatibs who are affiliated to the State Boards of Secondary Education/State Madarsa Boards and are desirous of introducing the State curriculum, are eligible for grant for textbooks, in-service teacher training, school grant and teacher grant under SSA.
- (b) to (d): In the year 2013-14, Rs. 200.00 crores was allocated for Scheme for Providing Quality Education in Madarsas (SPQEM), out of which Rs. 182.73 crores was released.

From 2014-15 onwards, grants-in-aid in respect of both SPQEM and Infrastructure Development in Minority Institutions (IDMI) Schemes is being released under the Head – Scheme for Providing Education to Madarsas and Minorities (SPEMM).

An amount of Rs. 375.00 crore (including Rs. 100.00 crore for modernization of Madarsas) was allocated for both the schemes, (SPQEM and IDMI) during 2014-15. Out of this, an amount of Rs. 107.83 crore was released for 11654 Madarsas. The State-wise details of funds released during 2013-14 and 2014-15 under the scheme of SPQEM is at Annexure.

Both SPQEM and IDMI are demand driven schemes and the Central Government releases the funds to the State Government on receipt of eligible proposals from them. The State Government further releases the funds to the concerned madarsas and obtains utilization certificates of the same, without which the next years funds are not released.

(e): A National Workshop was held on 09.10.2015 to create awareness amongst all stakeholders on the norms of the SPQEM and all States/UTs have been sensitized on the manner of sending the proposals, so that the scheme can be run effectively throughout the country and maximum benefits can reach the Madarsas. Another preliminary meeting to discuss the proposals received from the States relating to SPQEM scheme before the Central Grants-in-aid Committee meeting has been scheduled in the last week of December, 2015.

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Annexure

**ANNEXURE REFERRED TO IN REPLY TO PART (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 2399, ASKED BY SHRIMATI P.K. SREEMATHI TEACHER AND SHRI B. SENGUTTUVAN TO BE ANSWERED ON 14.12.2015 REGARDING “CONNECTING MADARSA TO SSA”**

**Statement showing number of Madarsas and Funds released under SPQEM**

(Rs. in lakhs)

Sl. No.	Name of State/UT	2013-14		2014-15	
		No. of Madarsas	Amount	No. of Madarsas	Amount
1	Andhra Pradesh	40	48.96	-	-
2	Bihar	-	-	80	19.79
3	Chhattisgarh	308	529.33	-	-
4	Haryana	7	18.36	-	-
5	Karnataka	-	-	45	81.41
6	Kerala	1462	7117.9	-	-
7	Madhya Pradesh	1743	1912.02	1817	1322.67
8	Maharashtra	98	210.7	-	-
9	Rajasthan	209	335.21	-	-
10	Tripura	129	288.72	129	145.36
11	Uttar Pradesh	10704	7351.5	9217	8585.79
12	Uttarakhand	159	460.71	194	324.27
13	West Bengal	-	-	172	303.61
	<b>Total</b>	<b>14859</b>	<b>18273</b>	<b>11654</b>	<b>10783</b>